Dated : 13.01.2020

C I R C U L A R

Pursuant to Ministry of Personnel, Public Grievances & Pension Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 January 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted) are requested to furnish the immovable property return for the year 2019 as on 01.01.2020 in the enclosed proforma latest by 31.01.2020.

Yours faithfully,

(Uma Shankar Verma)
Assistant Registrar (Admn)

Encls :As above

Copy to :-

1. SPS/PA to Hon'ble President/Members/Registrar/Dy. Registrars/Assistant Registrars/SPS/Court Master- including all Regional Benches, CESTAT
2. Office Copy/Guard file/website.

Statement of Immovable Property Return for the year

1. Name of Officer (in full) and service _____ 2. Cadre _____
   to which the officer belongs (in case of IAS officers)

3. Present post held : _____ 4. Present Pay _____

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house	Present value	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8